

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03-12-2020 AT 10:30 AM THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA MEMBER (JUDICIAL)
SHRI. B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBAER : IA/213/2018

PETITION NUMBER : CP/47/2017

NAME OF THE PETITIONER(S) : S. K. GANESAN

NAME OF THE RESPONDENT(S) : LYTON POWER SYSTEMS PVT LTD & 2 ORS

UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ORDER

Ld. Counsel Ms. S. Manjula Devi for the Applicant and Counsel for the
Respondent are present.

List the matter on **28.01.2021** for hearing.

-sd-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)

vs